

DIVISION BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/195(KB)2023
IN
C.A.(CAA)/153(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	ASSAM KERALA ROADWAYS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms. Ankita Dalmia, PCS : For Petitioner
Mr. Sailendra K. Tiwari, Adv.

Mr. Alok Tandon, JD : For RD(ER) MCA

ORDER

1. Ld. Counsel for the petitioner present. Mr. Alok Tandon, JD for the Office of RD present.
2. Mr. Alok Tandon, JD appearing from the Office of RD states that the Office of RD has no objection if this petition is allowed. Ld. Counsel states that the appointed date is 1st of March, 2023 instead of 1st of March, 2022.
3. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**